


Dated:-05.12.2012.

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri D.C. Lakha, Member (A)

There is request for adjournment on behalf of Sri R.C. Singh.
From the other side Sri P.K. Awasthi holding brief for Sri
A.K. Chaturvedi is present.

List on 24.01.2013.


Member (A)


Member (J)


Amit/-

24.1.2013 ✓

O.A. No. 379/2007

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri D.C. Lakha, Member (A)

List revised. No body is responding for the applicant.
Sri Pankaj Kumar Awasthi for Sri A.K. Chaturvedi for respondents.
O.A. is dismissed for default and non prosecution.


Member (A)


Member (J)

HLS/-

on
copy of order
dated 24-1-13
by him
28-1-13